

(26)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 24TH DAY OF FEBRUARY, 2003

Original Application No.863 of 1997

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Bhaiya Ram, son of Late
Shri Dhavtal, R/o Marhoo,
Post Malak Harhar, Tehsil
Soraon, district Allahabad.

... Applicant

Versus

1. Union of India through its
Secretary, Tele Communication
Department, new Delhi.
2. General manager, Tele
Communication Department, U.P.
Lucknow.
3. T.D.M, Tele Communication
Department, Civil Lines,
Allahabad.
4. Assistant Engineer, Phones,
Tele Communication Department,
Allahabad.

... Respondents

(By Adv: Shri Amit Sthalekar)

O R D E R(Oral)

JUSTICE R.R.K.TRIVEDI,V.C.

By this OA u/s 19 of A.T.Act 1985 applicant has
prayed for a direction to the respondents to give him
employment as Class IV on compassionate ground. It
has also been prayed that alternatively respondents
may be directed to consider and decide the
representations of the applicant filed on 8.5.1989,
2.12.1996, 9.12.1996 and 18.1.1997

Shri Amit Sthalekar counsel for respondents has
pointed out that in para 4.1. of the application
applicant has not been given any details of
appointment of his father as class IV employee who

(27)

:: 2 ::

died on 2.7.1985.

Counter affidavit has been filed. In paragraph 11 whereof, it has been specifically stated that since no record is available with the answering respondents about the service of the father of the applicant no action could be taken. Father of the applicant did not work in the office of the respondents. otherwise also the death took place in 1985, whereas, this OA has been filed on 14.8.1997 i.e. after more than 12 years. In the circumstances, no order is required on this application. The purpose for which appointment on compassionate ground is granted, does not exist now.

The OA has no merit and is rejected. No order as to costs.


VICE CHAIRMAN

Dated: 24th February, 2003

Uv/